

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 108**  
**IB-197(PB)/2019**

**IN THE MATTER OF:**

Mr. Arunachalam Karthikeyan & anr. .... Petitioners/Applicant  
v.  
M/s. Today Homes Noida Pvt Ltd. .... Respondents

**SECTION: Under Section 7 of the Insolvency & Bankruptcy Code**

**Order delivered on 11.03.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Petitioner: Mr. Arunashalam Karthikeyan, in person.  
For the Respondent: Mr. Rajat Malholtra & Mr. Nausheen Samar, Advs.  
Mr. Sumesh Dhawan & Mr. Apoorva, Advocates  
Mr. Rajat Malhotra & Ms Nausheen Advs

**ORDER**

For Order See - (IB)-583(PB)/2019